

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

Dated: Allahabad, the 31st day of August, 2001

Coram: Hon'ble Mr. S. Dayal, A.M.

Hon'ble Mr. Rafiq Uddin, J.M.

ORIGINAL APPLICATION NO. 1053 OF 2001

Syed Sabir Ali,
s/o late Syed Kausar Ali,
r/o village and Post Office Puraini,
Mohalla Sadat, Teshil Nagina,
District Bijnore.

. Applicant

(By Advocate: Sri R.K. Mishra)

Versus

1. The Union of India,
through the Director General (E. D. and Training),
Government of India, Ministry of Communication,
Department of Post, Dak Bhawan,
Sansad Marg, New Delhi.
2. The Chief Post Master General (Post Offices)
under the Ministry of Communications,
Department of Post, Dak Bhawan,
Sansad Marg, New Delhi.
3. The Superintendent of Post Offices,
Bijnore Mandal, Bijnore.
4. The Sub-Divisional Inspector,
Post Offices, Najibabad Sub Division,
District Bijnore.

. Respondents

By Advocate: Sri R.C. Joshi.

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O_R_D_E_R (ORAL)

(By Hon'ble Mr. Rafiq Uddin, JM)

The applicant, who is working as Extra Departmental Runner in the Sub-Post Office Puraini district Bijnore, has filed this O.A. for quashing the advertisement dated 23.1.2001, issued by the Respondent No.3. The applicant has also sought directions to the respondents to follow the directions contained in letter dated 12.9.1988 and 27.9.1996 issued by the Ministry of Communications and to appoint the applicant on the post of E.D. Sub- Post Master at Sub-Post Office Puraini, District Bijnore.

It appears that the Superintendent of Post Offices, Bijnore, Respondent No.3 has vide impugned advertisement dated 23.1.2001 invited applications from the open market for appointment to the post of E.D. Sub-Post Master, Post Office Puraini, District Bijnore. The applicant claims that having worked as E.D. Runner for almost 20 years he is entitled to the appointment on the aforesaid post, in terms of instructions contained in letters dated 12.9.88 and 27.9.96, issued by the Ministry of Communications.

2. We have heard the arguments of Sri R.K.Mishra for the applicant and Sri G.R.Gupta, brief holder for Sri R.C. Joshi for the respondents.

3. A perusal of the aforesaid communication indicates that there is a provision of giving preference to the E.D. Agents, who are working in the particular Post Office. If they are eligible and satisfy the

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eligibility criterion, they may allowed to be appointed in other Post Office on E.D. post. The learned counsel for the applicant mentions that his representation dated 16.5.2001 (Annexure No. A-5 to the OA) submitted to the Respondent No.3 is still pending for suitable orders. The learned counsel for the applicant further submits that directions may be issued to Respondent No.3 to consider his representation and to pass appropriate orders thereon. The O.A. is accordingly disposed of with the direction to the respondent no.3 to consider and pass appropriate orders on the aforesaid representation dated 16.5.2001 submitted by the applicant within a period of one month from the date of communication of this order.

There shall be no order as to costs.

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(RAFIQ UDDIN)
MEMBER(J)

(S. DAYAL)
MEMBER(A)

Nath/

31-08-2001

OA No. 1053/2001

Hon'ble Mr. S. Dayal, AM

Hon'ble Mr. Rafiq Uddin, JM

Sri R.K. Mishra for the applicant
and Sri G.R. Gupta, brief holder for
Sri R.C. Joshi for the respondents. O.A.
is disposed of at the admission stage with
consent of counsels for the parties.
Arguments were heard.

Order dictated separately.

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(RAFIQ UDDIN)

MEMBER(J)

(S. DAYAL)

MEMBER(A)

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